

Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Jammu.

NOTIFICATION
Jammu, the 17th of February, 2020

S.O.59 .— In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby direct that the following amendments shall be made in the Jammu and Kashmir Administrative Service Rules, 2008; namely:-

A. In Schedule I,

(a) After entries 127 and 179, the following entries shall be added:

127(a)	Registrars	22
179(a)	Sub-Registrars	67

(b) After entries 179, the following entries shall be substituted:-

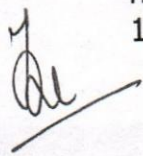
(A)	Total number of senior cadre posts	713
(B)	Deputation reserve @ 25% of (A) above	178
(C)	Training reserve @ 10% of (A) above	71
(D)	Leave reserve @ 10% of (A) above	71
(E)	Total (A to D)	1033
	Total Cadre Strength	1033

B. In Schedule V,

(a) After entry 61, the following entry shall be added:

61(a)	Registrars	22
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(b) In column 3 below entry at S.No. 61 regarding total number of posts, the figure 165 shall be substituted by 187.



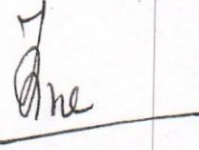
C. In Schedule VI,

(a) After entry 52, the following entry shall be added:

52(a)	Sub-Registrars	67
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(b) In column 3 below entry at S.No. 52 regarding total number of posts, the figure 330 shall be substituted by 397.

By order of the Lieutenant Governor.



(Dr. Farooq Ahmad Lone) IAS
Secretary to the Government

No: GAD(Ser)Genl/295/09

Dated:17.02.2020

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioners/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Kashmir/Jammu.
10. Chairperson, J&K Special Tribunal.
11. All Heads of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Director, Information, J&K.
14. Secretary, J&K Public Service Commission.
15. Director, Estates, J&K.
16. Director, Archives, Archaeology and Museums, J&K.
17. Secretary, J&K Services Selection Board.
18. General Manager, Government Press, Jammu/Srinagar.
19. Private Secretary to Lieutenant Governor.
20. Private Secretary to Advisor (S) to Lieutenant Governor.
21. Private Secretary to Advisor (F) to Lieutenant Governor.
22. Private Secretary to Advisor (B) to Lieutenant Governor.
23. Private Secretary to the Chief Secretary.
24. Private Secretary to Secretary to the Government, General Administration Department.
25. Incharge Website, GAD.
26. Government Order file/Stock file.